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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1) P.J. RISHIKESH
D. PRAVEN

Counsel for R1, R2 &
R4


For P.J. RISHIKESH

2) Ciba Vishnu
T. V. P. Sai Vihar

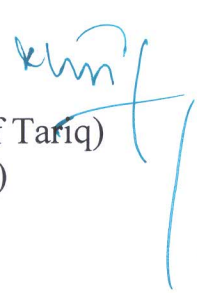
Counsel for
2nd Petitioner

T. V. P. Sai Vihar

ORDER

Counsel for petitioner-2 present. Counsel for Respondent present. Both the counsels state that they are ready for arguments and pray time. At request, time is enlarged.

Put up on 14.12.2016 at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)